

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

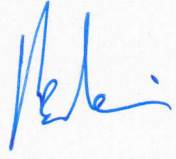
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES: B. V. Kshtriya & Ors.

V/s.

M/s. Bhikusha Papers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	HL. PATEL PATI i/s KEYSTONE PAPERS	FOR THE RESPONDENTS	

ORDER

70  
C.P. No. ~~44~~ 397-398/CLB/MAH/2014 MKS

1. Ld. Counsel for the Respondents is present.
2. This C.P. is transferred from the Division Bench of the Tribunal to the Single Bench.
3. The matter is adjourned to 9<sup>th</sup> December, 2016. Respondent is asked to communicate this date to the Petitioner.

Dated: 20.10.2016

sd/-

**Shri M.K. Shrawat**  
Member (Judicial)